

**IN THE HIGH COURT OF JUDICATURE FOR RAJASTHAN AT JAIPUR BENCH, JAIPUR
CATEGORY-WISE MONTHLY STATEMENT OF CASES FOR THE MONTH OF JULY, 2023**

| S.No. | KIND OF CASES | PREVIOUS BALANCE | INSTITUTION | | | | DISPOSAL | | | | CLOSING BALANCE |
|-------|--|---------------------|-------------|------------|-------------|-------------|----------|------------|-------------|-------------|--------------------|
| | | | FB | DB | SB | TOTAL | FB | DB | SB | TOTAL | |
| | M A I N C A S E S :- | 01.07.2023 | | | | | | | | | 31.07.2023 |
| | CIVIL SIDE:- | | | | | | | | | | |
| 1 | CIVIL FIRST APPEAL | 13420 | 0 | 5 | 90 | 95 | 0 | 2 | 55 | 57 | 13458 |
| 2 | CIVIL SECOND APPEAL | 5385 | 0 | 0 | 65 | 65 | 0 | 0 | 106 | 106 | 5344 |
| 3 | EXECUTION FIRST APPEAL | 97 | 0 | 0 | 0 | 0 | 0 | 0 | 1 | 1 | 96 |
| 4 | EXECUTION SECOND APPEAL | 25 | 0 | 0 | 0 | 0 | 0 | 0 | 1 | 1 | 24 |
| 5 | CIVIL MISC. APPEAL | 36026 | 0 | 53 | 367 | 420 | 0 | 29 | 164 | 193 | 36253 |
| 6 | CIVIL REVISION | 807 | 0 | 0 | 41 | 41 | 0 | 0 | 63 | 63 | 785 |
| 7 | CIVIL REVIEW | 819 | 0 | 12 | 12 | 24 | 0 | 9 | 33 | 42 | 801 |
| 8 | INCOME TAX REFERENCE | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 9 | OTHER TAX REFERENCE | 130 | 0 | 1 | 0 | 1 | 0 | 2 | 0 | 2 | 129 |
| 10 | TAX CASES | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 11 | CUSTOM APPEAL | 10 | 0 | 1 | 0 | 1 | 0 | 1 | 0 | 1 | 10 |
| 12 | INCOME TAX APPEAL | 391 | 0 | 38 | 0 | 38 | 0 | 5 | 0 | 5 | 424 |
| 13 | WEALTH TAX APPEAL | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 14 | SALES TAX REVISION | 633 | 0 | 0 | 2 | 2 | 0 | 0 | 40 | 40 | 595 |
| 15 | TESTAMENTARY CASES | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 16 | COMPANY PETITION | 7 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 7 |
| 17 | COMPANY EXECUTION PETITION | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 18 | COMPANY APPEAL | 8 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 8 |
| 19 | COMPANY APPLICATION | 138 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 138 |
| 20 | COMPANY SUIT | 12 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 12 |
| 21 | COMPANY LIQUIDN. CASES | 38 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 38 |
| 22 | ELECTION PETITION | 5 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 5 |
| 23 | SPECIAL APPEAL (CIVIL) | 41 | 0 | 0 | 0 | 0 | 0 | 2 | 0 | 2 | 39 |
| 24 | SPECIAL APPEAL (WRITS) | 2542 | 0 | 95 | 0 | 95 | 0 | 142 | 0 | 142 | 2495 |
| 25 | CIVIL CONTEMPT | 3891 | 0 | 21 | 104 | 125 | 0 | 56 | 501 | 557 | 3459 |
| 26 | CIVIL WRITS | 102563 | 0 | 201 | 2193 | 2394 | 0 | 137 | 1894 | 2031 | 102926 |
| 27 | RECRIMINATION PETITION | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 28 | CROSS OBJECTION | 681 | 0 | 1 | 4 | 5 | 0 | 0 | 0 | 0 | 686 |
| 29 | CIVIL REFERENCE | 6 | 0 | 0 | 0 | 0 | 0 | 1 | 0 | 1 | 5 |
| 30 | CIVIL TRANS. APPLICATION | 184 | 0 | 0 | 43 | 43 | 0 | 1 | 61 | 62 | 165 |
| 31 | CIVIL MISC. APPLN. (WAKF TRIBUNAL) | 40 | 0 | 0 | 3 | 3 | 0 | 0 | 2 | 2 | 41 |
| | TOTAL (A) | 167899 | 0 | 428 | 2924 | 3352 | 0 | 387 | 2921 | 3308 | 167943 |
| | CRIMINAL SIDE:- | | | | | | | | | | |
| 1 | MURDER REFERENCE | 3 | 0 | 0 | 0 | 0 | 0 | 2 | 0 | 2 | 1 |
| 2 | CRIMINAL APPEAL | 28336 | 0 | 40 | 436 | 476 | 0 | 13 | 159 | 172 | 28640 |
| 3 | CRIMINAL REVISION | 13473 | 0 | 0 | 219 | 219 | 0 | 0 | 159 | 159 | 13533 |
| 4 | CRIMINAL MISC. PETITION (U/S 482 CR.P.C.) | 25080 | 0 | 0 | 894 | 894 | 0 | 0 | 867 | 867 | 25107 |
| 5 | CRIMINAL MISC. BAIL (U/S 438 & 439 CR.P.C.) | 3395 | 0 | 0 | 1623 | 1623 | 0 | 0 | 2277 | 2277 | 2741 |
| 6 | CRIMINAL CONTEMPT | 18 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 18 |
| 7 | CRIMINAL REFERENCE | 1 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 1 |
| 8 | HABEAS CORPUS | 68 | 0 | 37 | 0 | 37 | 0 | 65 | 0 | 65 | 40 |
| 9 | CRIMINAL LEAVE TO APPEAL | 1247 | 0 | 0 | 29 | 29 | 0 | 4 | 266 | 270 | 1006 |
| 10 | CRIMINAL WRITS | 2035 | 0 | 38 | 266 | 304 | 0 | 48 | 217 | 265 | 2074 |
| 11 | CRIMINAL REVIEW | 1 | 0 | 0 | 1 | 1 | 0 | 0 | 0 | 0 | 2 |
| | TOTAL (B) | 73657 | 0 | 115 | 3468 | 3583 | 0 | 132 | 3945 | 4077 | 73163 |
| | TOTAL (A+B) | 241556 | 0 | 543 | 6392 | 6935 | 0 | 519 | 6866 | 7385 | 241106 |

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|-------|--|---------------------|-------------|-------------|--------------|--------------|----------|------------|--------------|--------------|--------------------|
| | | | FB | DB | SB | TOTAL | FB | DB | SB | TOTAL | |
| | M I S C. C A S E S :- | 01.07.2023 | | | | | | | | | 31.07.2023 |
| | CRIMINAL SIDE:- | | | | | | | | | | |
| 1 | CRIMINAL MISC.APPLN. :- (CRIMINAL INTER. APPLN.) | | | | | | | | | | |
| 1 | BAIL IN CRIMINAL APPEAL | 5395 | 0 | 60 | 138 | 198 | 0 | 57 | 148 | 205 | 5388 |
| 2 | BAIL & STAY IN CRL.REVISION | 5152 | 0 | 0 | 171 | 171 | 0 | 0 | 173 | 173 | 5150 |
| 3 | BAIL & STAY IN CRL.MISC.PET. | 22669 | 0 | 0 | 817 | 817 | 0 | 0 | 656 | 656 | 22830 |
| 4 | BAIL&STAY IN CRL.TRAN. PET. & CRL | 1655 | 0 | 0 | 221 | 221 | 0 | 0 | 138 | 138 | 1738 |
| 5 | BAIL & STAY IN CRL.CONT.PET. | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 6 | BAIL & STAY IN CRLA | 19 | 0 | 0 | 1 | 1 | 0 | 0 | 0 | 0 | 20 |
| 7 | CRIMINAL MISC. APPLICATION (Arising over Crl. Main Cases) | 778 | 0 | 2 | 37 | 39 | 0 | 2 | 45 | 47 | 770 |
| | TOTAL (C) | 35668 | 0 | 62 | 1385 | 1447 | 0 | 59 | 1160 | 1219 | 35896 |
| 2 | CRIMINAL TRANSFER | 87 | 0 | 0 | 8 | 8 | 0 | 0 | 4 | 4 | 91 |
| 3 | STAY IN HABEAS CORPUS | 10 | 0 | 2 | 0 | 2 | 0 | 2 | 0 | 2 | 10 |
| | TOTAL (D) | 97 | 0 | 2 | 8 | 10 | 0 | 2 | 4 | 6 | 101 |
| | TOTAL (C+D) | 35765 | 0 | 64 | 1393 | 1457 | 0 | 61 | 1164 | 1225 | 35997 |
| | TOTAL (A+B+C+D) | 277321 | 0 | 607 | 7785 | 8392 | 0 | 580 | 8030 | 8610 | 277103 |
| | CIVIL SIDE:- | | | | | | | | | | |
| 1 | CIVIL INTER.CASES:- | | | | | | | | | | |
| 1 | STAY IN I. T. APPEAL | 43 | 0 | 3 | 0 | 3 | 0 | 0 | 0 | 0 | 46 |
| 2 | STAY IN W.T. APPEAL / CUSTA | 8 | 0 | 1 | 0 | 1 | 0 | 0 | 0 | 0 | 9 |
| 3 | STAY IN O. T. REFERENCE | 114 | 0 | 1 | 0 | 1 | 0 | 1 | 0 | 1 | 114 |
| 4 | STAY IN S. T. REVISION | 496 | 0 | 0 | 13 | 13 | 0 | 0 | 29 | 29 | 480 |
| 5 | STAY IN CIVIL 1ST APPEAL | 4846 | 0 | 4 | 81 | 85 | 0 | 1 | 12 | 13 | 4918 |
| 6 | STAY IN CIVIL 2ND APPEAL | 2494 | 0 | 0 | 63 | 63 | 0 | 0 | 91 | 91 | 2466 |
| 7 | STAY IN EXE. FIRST APPEAL | 100 | 0 | 0 | 0 | 0 | 0 | 0 | 1 | 1 | 99 |
| 8 | STAY IN EXE. 2ND APPEAL | 24 | 0 | 0 | 0 | 0 | 0 | 0 | 1 | 1 | 23 |
| 9 | STAY IN C. M. APPEAL | 10099 | 0 | 39 | 133 | 172 | 0 | 15 | 58 | 73 | 10198 |
| 10 | STAY IN CIVIL REVISION | 730 | 0 | 0 | 41 | 41 | 0 | 0 | 61 | 61 | 710 |
| 11 | STAY IN CIVIL CONTEMPT | 17 | 0 | 0 | 1 | 1 | 0 | 0 | 0 | 0 | 18 |
| 12 | STAY IN SPL. APPEAL (CIVIL) | 27 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 27 |
| 13 | STAY IN CIVIL TRANS. APPLN. | 171 | 0 | 0 | 44 | 44 | 0 | 1 | 61 | 62 | 153 |
| 14 | STAY IN COMPANY CASES | 16 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 16 |
| 15 | STAY IN SPL. APPEAL (WRIT) | 2158 | 0 | 87 | 0 | 87 | 0 | 125 | 0 | 125 | 2120 |
| 16 | STAY IN WRIT PETITION | 63287 | 0 | 249 | 1943 | 2192 | 0 | 84 | 1241 | 1325 | 64154 |
| | TOTAL (E) | 84630 | 0 | 384 | 2319 | 2703 | 0 | 227 | 1555 | 1782 | 85551 |
| 2 | CIVIL MISC. APPLICATIONS | 4988 | 0 | 42 | 102 | 144 | 0 | 21 | 145 | 166 | 4966 |
| 3 | CIVIL MISC. CASES U/S-5 | 12497 | 0 | 36 | 279 | 315 | 0 | 39 | 361 | 400 | 12412 |
| 4 | EXE. MISC.APPLICATION | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 5 | LEAVE TO APPEAL TO S.C. | 1 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 1 |
| | TOTAL (F) | 17486 | 0 | 78 | 381 | 459 | 0 | 60 | 506 | 566 | 17379 |
| | TOTAL (E+F) | 102116 | 0 | 462 | 2700 | 3162 | 0 | 287 | 2061 | 2348 | 102930 |
| | TOTAL (C+D+E+F) | 137881 | 0 | 526 | 4093 | 4619 | 0 | 348 | 3225 | 3573 | 138927 |
| | GRAND TOTAL (A TO F) | 379437 | 0 | 1069 | 10485 | 11554 | 0 | 867 | 10091 | 10958 | 380033 |

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